## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/119/2016

NAME OF THE PETITIONER(S)

: Mr. S. Suresh

NAME OF THE RESPONDENT(S)

: M/s Avon Institute of Modern Sciences Pvt. Ltd. &

another

**UNDER SECTION** 

: 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. B. DESIKAN FOR AIRIMYISAMY Associates RISR2

Desihan B.

2 Fir waraon & sai Rams

## **ORDER**

Counsels representing both parties present. Counsel for respondents filed objections to the documents filed by petitioner. Both the counsels reported that the pleadings are complete. The matter is posted for final arguments. Put up on 08.12.2016. at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)